

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17.09.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/426/2018
PETITION NUMBER : CP/774/111/2018
NAME OF THE PETITIONER(S) : INDIA GROWTH FUND
NAME OF THE RESPONDENT(S) : INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD
UNDER SECTION : RULE 11

S.No.	Name (in Capital)	Represented by	Signature
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T. V.N.D. KARTHICK.

Counsel for Applicants

V.N.D. Karthick

for Ramalingam &
Associates

ORDER

Counsel representing both the parties are present. Both counsels prayed for time for making submissions. At their request, time is enlarged for hearing submissions. Put up on **28.09.2018**.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)